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NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH`
KOLKATA

C.P.(IB) No.695/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th February 2018, 10.30 A.M

| Name of the Company | | Olympia Credits & Mercantile Pvt.Ltd -Vs-Prithvi Finvest Co. Pvt.Ltd. | |
|---------------------|--|---|----------------------------------|
| Under Section | | 7 IBC | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |
| 1. | ARNAB DUTTA, ADVOCATE | | |
| 2. | PRAJNA BHATTACHARJEE, ADVOCATE | FINANCIAL CREDITOR | Prajna Bhattacharjee 05/02/18 |
| 3. | Ms. Urvashi Chakraborty, Adv | | |
| 4. | Mr. Ritoban Sarkar, Adv | | |
| 5. | Mr. Aasish Choudhury, Adv | | |
| 6. | Ms. Aindra Basu, Adv | | |

1. RAJESTH KUMAR KEJRIWAL 1 RP

R.K. Kejriwal
05/02/18

ORDER

Ld. Interim Resolution Professional as well as Ld. Counsel for the operational creditor and the corporate debtor is present.

List it on 05/03/2018 for filing progress report.

sd

(Jinan K.R.)
Member (J)